

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/33/ (IB)/2017
NAME OF THE PETITIONER(S) : SRINIVASAN.C
NAME OF THE RESPONDENT(S) : ZYLOG SYSTEMS INDIA LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

ORDER

Counsel for Petitioner called but absent. Counsel for Respondent present. The Registry is directed to send notice to the Petitioner for his submissions on the next date of hearing. Put up on 16.07.2017 at 10.30 A.M.

S. Vijayaraghavan.
(S. Vijayaraghavan)
Member (Technical)

(K. Anantha Padmanabha Swamy)
(K. Anantha Padmanabha Swamy)
Member (Judicial)